

(b) The Court held that no offence had been established against the Khadi Gramodyog Bhavan and the Manager of the Bhavan was discharged. The Assistant Manager (Shri H. L. Jain) was convicted and sentenced to one year's rigorous imprisonment and a fine of Rs. 7,500. An appeal has been preferred.

(c) and (d) No officer of the Bhavan has so far been held departmentally responsible for this adulteration. The question of holding a departmental enquiry is under consideration.]

नई दिल्ली के खादी ग्रामोद्योग भवन के व्यवस्थापक के खिलाफ मुकदमे

1063. श्रीमती विद्यावती चतुर्वेदी : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) खादी आयोग द्वारा संचालित खादी ग्रामोद्योग भवन, नई दिल्ली के वर्तमान व्यवस्थापक के खिलाफ अब तक कुल कितने मुकदमे चलाये गये हैं; और

(ख) वह जमानत पर कितनी बार छूट कर आये;

(ग) क्या खादी आयोग ने व्यवस्थापक के खिलाफ कोई विभागीय कार्यवाही की है; और

(घ) यदि हाँ, तो उसका व्यौरा क्या है?

\*[CASES AGAINST MANAGER, KHADI GRAMODYOG BHAVAN, NEW DELHI

1063. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of COMMERCE be pleased to state:

(a) the number of cases launched so far against the present Manager of the Khadi Gramodyog Bhawan, New Delhi run by the Khadi Commission;

(b) the number of times he was released on bail;

(c) whether any departmental action has been taken against the Manager by the Khadi Commission; and

(d) if so, what are the details thereof?]

वाणिज्य मंत्रालय में उपमंत्री (श्री एम० शफी कुरेशी) : (क) दो।

(ख) दो बार।

(ग) जी, नहीं।

(घ) प्रश्न नहीं उठता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) Two.

(b) Twice.

(c) No, Sir.

(d) Does not arise.]

YARDSTICK FOR NUMBER OF POSTS OF PAY CLERKS

1064. SHRI R. S. KHANDEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any prescribed yardstick for the number of posts of Junior payclerk, Senior payclerk, Inspecting payclerk and Divisional pay Master on Indian Railways;

(b) if so, the details thereof;

(c) whether the number of staff posted on the Central and Western Railways is in accordance with the prescribed yardstick; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.